
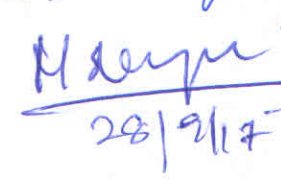


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 64/07	TP 5/16	For Hearing	397/ 398	Dr. K. Mukund Vs Omega Hospitals Pvt. Ltd., & 9 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	SATISH P. BAHN SPR 14/86	Adm. & Legal	
2)	M-Narayana Bhat 9448514186	Adv. for Rds.	 28/9/17

Counsel for petitioner is present. Counsel for respondent is also present. The matter is listed for hearing on the main petition. Counsel for respondent requested for adjournment.

List it on 31.10.2017 finally for hearing on the main petition.


MEMBER (J)


MEMBER (T)